

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: OCTOBER 13, 2022

No. 1547 /Admin. (Services)/2022

Sri **Subhash Singh**, Additional District & Sessions Judge, Mohammadi (Lakhimpur Kheri) to be Additional District & Sessions Judge, Lakhimpur Kheri.

No. 1548 /Admin. (Services)/2022

Sri **Ramendra Kumar**, Additional District & Sessions Judge, Lakhimpur Kheri to be Additional District & Sessions Judge/Special Judge, Lakhimpur Kheri vice Sri Rahul Singh-I.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Lakhimpur Kheri against the special court created for trying cases under the said Act.

No. 1549 /Admin. (Services)/2022

Sri **Rahul Singh-I**, Special Judge/Additional District & Sessions Judge, Lakhimpur Kheri to be Additional District & Sessions Judge/Special Judge, Lakhimpur Kheri in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012, vice Sri Mohan Kumar.

No. 1550 /Admin. (Services)/2022

Sri **Mohan Kumar**, Special Judge/Additional District & Sessions Judge, Lakhimpur Kheri to be Additional District & Sessions Judge, Mohammadi (Lakhimpur Kheri).

BY ORDER OF THE HON'BLE COURT,

Sd/-  
(ASHISH GARG)  
REGISTRAR GENERAL

No. 539/Admin. (Services)/2022, Dated: Allahabad: October 13, 2022.

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges and Principal Judges, Family Courts subordinate to the High Court of Judicature at Allahabad (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately or as per direction mentioned in D.O. Letter No. 35/Admin. (Services)/2022 dated 21.01.2022, if applicable.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officer shall also mention his personal ID no., allotted by the Court on the charge certificate.

It is to add that local arrangements shall be made by the concerned District & Sessions Judge in pursuance of the Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000, Circular Letter no. 30/Admin.(Services)/2019 dated 19.11.2019 and/or Circular Letter No. 03/Admin.(Services)/2020 dated 03.03.2020 accordingly.

**Kindly refer to G.L. No. 27/Admin G-II dated 24.11.2021 wherein it has been directed that "District & Sessions Judges & Principal Judges of Family Courts to strictly ensure that no case remains pending in courts falling vacant on account of transfer etc. of presiding officers, unless the same is specifically barred.**

**That immediately upon handing over charge by the transferred Presiding Officer and the Court falling vacant as a result thereof, the staff attached to such vacant court be transferred to other courts/establishment."**

8. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Judicial) (Inspection), High Court, Allahabad.
10. The Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Computers), High Court, Allahabad.
12. The Joint Registrar (Judicial) (Budget), High Court, Allahabad.
13. The Deputy Registrar (Admin.), High Court, Allahabad.
14. The Deputy Registrar (G.), High Court, Allahabad.
15. The Deputy Registrar (Conf. 'B'), High Court, Allahabad.
16. The Deputy Registrar (Admin. A-3 ), High Court, Allahabad.
17. The Assistant Registrar (Admin. A-2 ), High Court, Allahabad.
18. The Assistant Registrar (Admin. C ), High Court, Allahabad.
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
21. P.Ss. to Hon'ble the Administrative Judges with the request to place this notification before His Lordship for kind perusal. (Information available on E-mail).

**BY ORDER OF THE HON'BLE COURT,**

**Sd/-  
(SATISH KUMAR PUSHKAR )  
DEPUTY REGISTRAR (SERVICES)**